

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI


31353-31397
No. _____/Genl./West/THC/2024

Dated, Delhi the 07/10/24

Sub.: - Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State of NCT of Delhi Vs Tarif Singh).

Forwarded copy of 11808-11819/R.R (Civil)/South/Saket/2024 Dated 03.10.2024 Bearing Diary No. 9638 Dated 04.10.2024 received, on the subject cited above, from Ms. Neha, Addl. Sessions Judge (SFTC)/Ld. Officer In-Charge, Record Room (Civil), South District, Saket Courts Complex, New Delhi along with Annexure-A/Mark-A (Record of 105 consigned Files of Execution Civil for year 2009) for information and necessary action i.e. sending the information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in the Annexure-A/Mark-A (Record of 105 consigned Files of Execution Civil for year 2009) to Record Room Civil through Official E-Mail ID : rrst.ddc@gov.in within 15 days to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services, West District, Tis Hazari Courts, Delhi with the request to download the Annexure-A/Mark-A (Record of 105 consigned Files of Execution Civil for year 2009) from the Centralized Website or from the Layers for necessary action/ compliance.
2. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Official/Officer to upload the same on Centralized Website as well as on the Website of West District.
3. PS to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Official/Officer to upload the same on LAYERS.


(Ajay Gupta)
District Judge (Commercial Court) - 05/
Officer In-charge, General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

8
5/10/24

P.S office

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT SAKET COURT COMPLEX, NEW DELHI.

No. 11808-11819 /R.R (Civil)/South/Saket/2024

4638

Dated 3-10-24

To,

The Ld. Principal District & Sessions Judges,
South District / South-East / New Delhi: District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East KKD/
Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref:- Letter/Endst.No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Respected Sir/Madam,

It is to apprise you that record of 105 consigned files of Execution Civil for year 2009 (Annexure-A) are to be weeded out/destroyed.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the earliest as to whether any appeal in respect of matters shown in Annexures-A are pending before the Sessions Courts, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Annexures-'A' with this letter on *layers* to onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the same to the appellants courts of their district and confirmation be also sent to Record Room Civil through official e-mail id of rrst.ddc@gov.in within 15 days. If reply not received at the stipulated time, it will be presumed that there is no Appeal/Revision pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

O/c/Genl./w.

PD 455 (West), officiating.
05/10/2024
Encl : Annexure-A (Page No.1-4)

(NEHA)
Addl. Sessions Judge-(SFTC)
Officer In-Charge, Record Room (Civil)
South District, Saket Courts Complex
New Delhi.

'Mark-A'

Sheet1

RECORD ROOM CIVIL SOUTH DISTRICT, DECIDED FILES READY FOR WEEDING OUT OF EXECUTION OCTOBER 2009-DECEMBER 2009											
MONTH OCTOBER 2009											
SR. NO	COMPUTER ID/CIS NO.	DISTRICT	EXE/JCC NOS.	US	PETITIONER	RESPONDENT	DECIDED BY	DATE OF DECISION	GOSH. NO.	NO OF PAGES SCANNED	DECISION
1		SOUTH	DR 192/09	DR EXECUTION	NALINI DUTTA	NAGINDER SHARMA	SH KULDEEP NARAYAN, LD ACJ/ARC	30.10.2009	11/2009/EXE	22	ALLOWED
2		SOUTH	DR 127/09	DR EXECUTION	RATISH MAURYA	KRISHAN KUKREJA	SH KULDEEP NARAYAN, LD ACJ/ARC	23.10.2009	12/2009/EXE	17	ABATED
3		SOUTH	DR 29/08	DR EXECUTION	MTNL	PUSHPA VIJ	SH KULDEEP NARAYAN, LD ACJ/ARC	23.10.2009	13/2009/EXE	30	ALLOWED
4		SOUTH	DR 223/09	DR EXECUTION	KAPIL SACHDEV	DIPAK DAS GUPTA	SH KULDEEP NARAYAN, LD ACJ/ARC	30.10.2009	14/2009/EXE	39	ALLOWED
5		SOUTH	DR 126/09	DR EXECUTION	NALINI DUTTA	NAGINDER SHARMA	SH KULDEEP NARAYAN, LD ACJ/ARC	30.10.2009	15/2009/EXE	26	ALLOWED
6		SOUTH	DR 227/09	DR EXECUTION	JITENDER KUMAR SHARMA	LAJWANTI	SH KULDEEP NARAYAN, LD ACJ/ARC	30.10.2009	16/2009/EXE	12	ALLOWED
7		SOUTH	DR 227/09	DR EXECUTION	M/S PARVEVA & SONS	PRITIPAL SINGH	SH KULDEEP NARAYAN, LD ACJ/ARC	30.10.2009	17/2009/EXE	23	ALLOWED
8		SOUTH	DR 235/09	DR EXECUTION	ASHOK KUMAR	DHARMENDER KACHHWAHA	SH KULDEEP NARAYAN, LD ACJ/ARC	30.10.2009	18/2009/EXE	24	ALLOWED
9		SOUTH	DR 131/09	DR EXECUTION	ASHOK KUMAR	DHARMENDER KACHHWAHA	SH KULDEEP NARAYAN, LD ACJ/ARC	30.10.2009	19/2009/EXE	43	ALLOWED
10		SOUTH	DR 202/09	DR EXECUTION	NARINDER PAL SINGH	SUDESH KUMARI	SH KULDEEP NARAYAN, LD ACJ/ARC	23.10.2009	20/2009/EXE	33	ALLOWED
11		SOUTH	DR 15/08	DR EXECUTION	RAJU NAND LAL	MEENA KHANNA	SH KULDEEP NARAYAN, LD ACJ/ARC	23.10.2009	22/2009/EXE	23	ALLOWED
12		SOUTH	DR 130/09	DR EXECUTION	ABDUL AZIZ	ASHUTOSH SHARMA	SH KULDEEP NARAYAN, LD ACJ/ARC	23.10.2009	23/2009/EXE	75	ALLOWED
13		SOUTH	DR 187/09	DR EXECUTION	JOGINDER KAUR	KRISHAN KUMAR GUPTA	SH KULDEEP NARAYAN, LD ACJ/ARC	23.10.2009	24/2009/EXE	17	DISMISSED
14		SOUTH	DR 43/08	DR EXECUTION	BHOOPARKASH	ATTAR CHAND	SH KULDEEP NARAYAN, LD ACJ/ARC	23.10.2009	25/2009/EXE	37	ALLOWED
15		SOUTH	DR 229/09	DR EXECUTION	DALJIT KAUR	RAJENDER GUPTA	SH KULDEEP NARAYAN, LD ACJ/ARC	09.10.2009	26/2009/EXE	26	ALLOWED
16		SOUTH	DR 29/09	DR EXECUTION	ANIL KUMAR GUPTA	SMT DEVKI	SH KULDEEP NARAYAN, LD ACJ/ARC	09.10.2009	27/2009/EXE	20	ALLOWED
17		SOUTH	DR 28/09	DR EXECUTION	ANIL KUMAR GUPTA	SMT DEVKI	SH KULDEEP NARAYAN, LD ACJ/ARC	09.10.2009	28/2009/EXE	19	ALLOWED
18		SOUTH	DR 142/09	DR EXECUTION	RAKESH BANSAL	RAJINDER KUMAR GUPTA	SH KULDEEP NARAYAN, LD ACJ/ARC	09.10.2009	29/2009/EXE	33	ALLOWED
19		SOUTH	DR 42/09	DR EXECUTION	SHARDA GUPTA	PARAMJEET SINGH	SH KULDEEP NARAYAN, LD ACJ/ARC	09.10.2009	30/2009/EXE	28	ALLOWED
20		SOUTH	DR 159/09	DR EXECUTION	NARENDER KUMAR RASEEN	USHA AWASTY	SH KULDEEP NARAYAN, LD ACJ/ARC	09.10.2009	31/2009/EXE	43	ALLOWED
21		SOUTH	DR 236/09	DR EXECUTION	SANJEEV KUMAR SETH	MANOHAR LAL	SH KULDEEP NARAYAN, LD ACJ/ARC	06.10.2009	32/2009/EXE	33	ALLOWED
22		SOUTH	DR 163/09	DR EXECUTION	VJAY GAUBA	MUNNI DEVI	SH KULDEEP NARAYAN, LD ACJ/ARC	30.10.2009	33/2009/EXE	177	ALLOWED
23		SOUTH	DR 224/09	DR EXECUTION	KAPIL SACHDEV	DIPAK DASS GUPTA	SH KULDEEP NARAYAN, LD ACJ/ARC	30.10.2009	34/2009/EXE	38	ALLOWED
24		SOUTH	DR 221/09	DR EXECUTION	A RAJGOPALAN	M/S INDER SINGH & SUDESH KAUR	SH KULDEEP NARAYAN, LD ACJ/ARC	30.10.2009	35/2009/EXE	19	ALLOWED

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25		SOUTH	DR 254/09	DR EXECUTION	ANITA & MOHINI	KAMLA	SH KULDEEP NARAYAN, LD AC/JARC	30.10.2009	36/2009/EXE.	13	ALLOWED
26		SOUTH	DR.164/09	DR EXECUTION	RAKESH AGGARWAL	JAI SHREE	SH KULDEEP NARAYAN, LD AC/JARC	30.10.2009	37/2009/EXE	19	ALLOWED
27		SOUTH	DR.216/09	DR EXECUTION	ANIL KUMAR GUPTA	DEVKI	SH KULDEEP NARAYAN, LD AC/JARC	30.10.2009	38/2009/EXE	13	ALLOWED
28		SOUTH	DR 212/09	DR EXECUTION	ANIL KUMAR GUPTA	DEVKI	SH KULDEEP NARAYAN, LD AC/JARC	30.10.2009	39/2009/EXE.	12	ALLOWED
29		SOUTH	DR 214/09	DR EXECUTION	R.S. SHARMA	R P. BAJAJ	SH KULDEEP NARAYAN, LD AC/JARC	23.10.2009	40/2009/EXE.	12	ALLOWED
30		SOUTH	DR 220/09	DR EXECUTION	MALATHI RAJAGOPALAN	M/S INDER SINGH & SUDESH KAUR	SH KULDEEP NARAYAN, LD AC/JARC	30.10.2009	41/2009/EXE.	26	ALLOWED
31		SOUTH	59/09	EXECUTION	AAR KAY FIN-LEASE	A Z. KHAN	SH KULDEEP NARAYAN, LD AC/JARC	09.10.2009	42/2009/EXE.	42	SATISFIED
32		SOUTH	79/09	EXECUTION	GOLI FINANCE LTD	PAWAN KUMAR	SH KULDEEP NARAYAN, LD AC/JARC	09.10.2009	43/2009/EXE	41	SATISFIED
33		SOUTH	50/09	EXECUTION	ASHOK LEYLAND FINANCE	KULBHUSHAN SAINI	SH KULDEEP NARAYAN, LD AC/JARC	09.10.2009	44/2009/EXE.	35	DISMISSED
34		SOUTH	61/09	EXECUTION	AAR KAY FIN-LEASE	A Z. KHAN	SH KULDEEP NARAYAN, LD AC/JARC	09.10.2009	45/2009/EXE	42	SATISFIED
35		SOUTH	58/09	EXECUTION	AAR KAY FIN-LEASE	A Z. KHAN	SH KULDEEP NARAYAN, LD AC/JARC	09.10.2009	46/2009/EXE	41	SATISFIED
36		SOUTH	50/09	EXECUTION	SARLA GOEL	KISHAN CHAND	SH KULDEEP NARAYAN, LD AC/JARC	09.10.2009	47/2009/EXE	97	SATISFIED
37		SOUTH	131/09	EXECUTION	CITI FINANCIAL CONSUMER FINANCE INDIA	KAILASH CHA ND CHEEPA	MS. RAVINDER BEDI JSCC/ASCJ	09.10.2009	48/2009/EXE	25	DISMISSED
38		SOUTH	119/09	EXECUTION	CITI FINANCIAL CONSUMER FINANCE INDIA	MOHMMEED ASLAM	MS. RAVINDER BEDI JSCC/ASCJ	08.10.2009	49/2009/EXE.	21	DISMISSED
39		SOUTH	82/09	EXECUTION	M/S ARIHANT TRADERS	M/S SUPERTECH LTD	MS. RAVINDER BEDI JSCC/ASCJ	12.10.2009	50/2009/EXE	26	COMPROMISE
40		SOUTH	32/08	EXECUTION	ANIL RASTOGI	M/S JEFFERY EXPORT PVT LTD	MS. RAVINDER BEDI JSCC/ASCJ	23.10.2009	51/2009/EXE.	36	DID
41		SOUTH	132/09	EXECUTION	CITI FINANCIAL CONSUMER FINANCE INDIA	KAMAL VIRAH	MS. RAVINDER BEDI JSCC/ASCJ	09.10.2009	52/2009/EXE.	28	DISMISSED
42		SOUTH	118/09	EXECUTION	CITI FINANCIAL CONSUMER FINANCE INDIA	SURAJ PURI	MS. RAVINDER BEDI JSCC/ASCJ	08.10.2009	53/2009/EXE.	22	DISMISSED
43		SOUTH	121/09	EXECUTION	CITI FINANCIAL CONSUMER FINANCE INDIA	GANESH SUKHADEO WAYKAR	MS. RAVINDER BEDI JSCC/ASCJ	08.10.2009	54/2009/EXE.	23	DISMISSED
44		SOUTH	120/09	EXECUTION	CITI FINANCIAL CONSUMER FINANCE INDIA	BALDEV KRISHAN	MS. RAVINDER BEDI JSCC/ASCJ	08.10.2009	55/2009/EXE	22	DISMISSED
45		SOUTH	122/09	EXECUTION	CITI FINANCIAL CONSUMER FINANCE INDIA	MUKESH PIRAJI	MS. RAVINDER BEDI JSCC/ASCJ	08.10.2009	56/2009/EXE	24	DISMISSED
MONTH NOVEMBER- 2009											
46		SOUTH	DR 68/09	DR EXECUTION	RAJINI	JYOTSANA DASS	SH KULDEEP NARAYAN, LD AC/JARC	05.11.2009	01/2009/EXE	21	DID
47		SOUTH	DR 47/09	DR EXECUTION	SMT GANGA	BIMLA SHARMA	SH KULDEEP NARAYAN, LD AC/JARC	13.11.2009	02/2009/EXE.	56	ALLOWED
48		SOUTH	DR 139/09	DR EXECUTION	VIJAY SIKRI	CHANDRAHAS SHARMA	SH KULDEEP NARAYAN, LD AC/JARC	13.11.2009	03/2009/EXE.	30	ALLOWED
49		SOUTH	DR.46/09	DR EXECUTION	GIYARSI DEVI	BIMLA SHARMA	SH KULDEEP NARAYAN, LD AC/JARC	13.11.2009	04/2009/EXE	63	ALLOWED
50		SOUTH	DR 50/09	DR EXECUTION	DANNO DEVI	BIMLA SHARMA	SH KULDEEP NARAYAN, LD AC/JARC	13.11.2009	05/2009/EXE	52	ALLOWED

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51		SOUTH	DR 199/09	DR EXECUTION	PRASANTA VARMA	K C. MAHESHWARI	SH KULDEEP NARAYAN, LD AC/JARC	20.11.2009	06/2009/EXE	66	ALLOWED
52		SOUTH	DR 61/09	DR EXECUTION	RAKESH KUMAR SATIJA	RAMESH VERMA	SH KULDEEP NARAYAN, LD AC/JARC	20.11.2009	07/2009/EXE	66	ALLOWED
53		SOUTH	DR 252/09	DR EXECUTION	MALATHI RAJAGOPALAN	M/S INDER SINGH & SUDESH KAUR	SH KULDEEP NARAYAN, LD AC/JARC	27.11.2009	08/2009/EXE	39	ALLOWED
54		SOUTH	DR 004/09	DR EXECUTION	SARWAN KUMAR	KAMLA DEVI	SH KULDEEP NARAYAN, LD AC/JARC	27.11.2009	09/2009/EXE	23	ALLOWED
55		SOUTH	DR 251/09	DR EXECUTION	A RAJGOPALAN	M/S INDER SINGH & SUDESH KAUR	SH KULDEEP NARAYAN, LD AC/JARC	27.11.2009	10/2009/EXE	22	ALLOWED
56		SOUTH	DR 001/08	DR EXECUTION	M.L. SETHI	TILAK RAJ NARULA	SH KULDEEP NARAYAN, LD AC/JARC	27.11.2009	11/2009/EXE	18	DID
57		SOUTH	DR 102/09	DR EXECUTION	KISHAN CHAND	SARLA GOEL	SH KULDEEP NARAYAN, LD AC/JARC	27.11.2009	12/2009/EXE	18	ALLOWED
58		SOUTH	DR 253/09	DR EXECUTION	SARWAN KUMAR	KAMLA DEVI	SH KULDEEP NARAYAN, LD AC/JARC	27.11.2009	13/2009/EXE	21	ALLOWED
59		SOUTH	025/09	EXECUTION	GOLI FINANCE LTD	SANJAY KUMAR	SH KULDEEP NARAYAN, LD AC/JARC	13.11.2009	14/2009/EXE	48	DAW
60		SOUTH	007/09	EXECUTION	M/S ORIENT FASHION EXPORT	BASANT KUMAR YADAV	SH KULDEEP NARAYAN, LD AC/JARC	27.11.2009	15/2009/EXE	26	SINE-DIE
61		SOUTH	DR 93/09	DR EXECUTION	KALAWATI SINGH	PARVEEN KUMAR CHAWLA	SH KULDEEP NARAYAN, LD AC/JARC	13.11.2009	16/2009/EXE	70	ALLOWED
62		SOUTH	DR 003/08	DR EXECUTION	RANIT BHARDWAJ	MEHAR CHAND	SH KULDEEP NARAYAN, LD AC/JARC	20.11.2009	17/2009/EXE	94	ALLOWED
63		SOUTH	45/09	EXECUTION	MALIK CHAND	GOPI KAUR	SH KULDEEP NARAYAN, LD AC/JARC	13.11.2009	18/2009/EXE	32	DAW
64		SOUTH	57/09	EXECUTION	CITI FINANCIAL CONSUMER FINANCE INDIA	B.PADMA	MS. RAVINDER BEDI JSCC/ASCJ	17.11.2009	19/2009/EXE	29	DAW
65		SOUTH	81/09	EXECUTION	CITI FINANCIAL CONSUMER FINANCE INDIA	RANKALI CHOHAN	MS. RAVINDER BEDI JSCC/ASCJ	17.11.2009	20/2009/EXE	33	DAW
66		SOUTH	53/09	EXECUTION	CITI FINANCIAL CONSUMER FINANCE INDIA	SATWINDER SINGH KHURANA	MS. RAVINDER BEDI JSCC/ASCJ	17.11.2009	21/2009/EXE	29	DAW
67		SOUTH	115/09	EXECUTION	JASWANT KAUR	MOHD. SHAFI ZARHAR SHAH	MS. RAVINDER BEDI JSCC/ASCJ	09.11.2009	22/2009/EXE	53	SATISFIED
68		SOUTH	33/09	EXECUTION	M/S INDUSIND BANK LTD	HIMANSHU TRADING	MS. RAVINDER BEDI JSCC/ASCJ	17.11.2009	23/2009/EXE	30	SINE-DIE
69		SOUTH	65/09	EXECUTION	M/S NANCY ENTERPRISES	DAYA CHAND	MS. RAVINDER BEDI JSCC/ASCJ	17.11.2009	24/2009/EXE	54	DID
70		SOUTH	34/09	EXECUTION	M/S INDUSIND BANK LTD	HIMANSHU TRADING	MS. RAVINDER BEDI JSCC/ASCJ	17.11.2009	25/2009/EXE	35	SINE DIE
71		SOUTH	105/09	EXECUTION	CITI FINANCIAL CONSUMER FINANCE INDIA	SACHIN BRIJLAL MORE	MS. RAVINDER BEDI JSCC/ASCJ	17.11.2009	26/2009/EXE	29	DAW
72		SOUTH	56/09	EXECUTION	CITI FINANCIAL CONSUMER FINANCE INDIA	SOHAN LAL SAINI	MS. RAVINDER BEDI JSCC/ASCJ	17.11.2009	27/2009/EXE	32	DAW
73		SOUTH	106/09	EXECUTION	CITI FINANCIAL CONSUMER FINANCE INDIA	TARAK CHANDRA DAS	MS. RAVINDER BEDI JSCC/ASCJ	17.11.2009	28/2009/EXE	33	DAW
74		SOUTH	DR 52/009	DR EXECUTION	NIYAZ MOHD	PRATAP SINGH YADAV	SH. SANDEEP YADAV LD SCJ/RC	11.11.2009	29/2009/EXE	35	ALLOWED
MONTH DECEMBER-2009											
75		SOUTH	DR 44/08	DR EXECUTION	GROUP CAPT J C SEN GUPTA	APPROPRIATE AUTHORITY INCOME TAX DEPARTMENT	SH KULDEEP NARAYAN, LD AC/JARC	01.12.2009	01/2009/EXE	44	DISMISSED
76		SOUTH	DR 195/09	DR EXECUTION	TIBET HOUSE SOCIETY	COL. KARTIKKEY SINHA	SH KULDEEP NARAYAN, LD AC/JARC	04.12.2009	02/2009/EXE	13	DNP
77		SOUTH	DR 230/09	DR EXECUTION	HARCHARAN SINGH	CHAUDHARY NAND KISHORE	SH KULDEEP NARAYAN, LD AC/JARC	12.12.2009	03/2009/EXE	20	ALLOWED

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78		SOUTH	DR 78/09	DR EXECUTION	SUMEDHA BHARDWAJ	MANISH SAREEN	SH KULDEEP NARAYAN, LD ACJ/ARC	04.12.2009	04/2009/EXE.	53	ALLOWED
79		SOUTH	DR 14/09	DR EXECUTION	B.C. SARKAR	RAMESH KUMAR	SH KULDEEP NARAYAN, LD ACJ/ARC	12.12.2009	05/2009/EXE.	18	ALLOWED
80		SOUTH	DR 11/09	DR EXECUTION	SANGITA JHA	M.S. SHARMA	SH KULDEEP NARAYAN, LD ACJ/ARC	12.12.2009	06/2009/EXE.	71	DID
81		SOUTH	M 50/09	EXECUTION	PUSHPA GOEL	NIRMALA TANDON	SH KULDEEP NARAYAN, LD ACJ/ARC	12.12.2009	07/2009/EXE.	41	ALLOWED
82		SOUTH	DR.176/09	DR EXECUTION	RAM KUMAR	MADAN LAL DIGANI	SH KULDEEP NARAYAN, LD ACJ/ARC	12.12.2009	08/2009/EXE.	22	ALLOWED
83		SOUTH	DR 179/09	DR EXECUTION	RAM AVTAR	PREM NARAIN	SH KULDEEP NARAYAN, LD ACJ/ARC	12.12.2009	09/2009/EXE.	18	ALLOWED
84		SOUTH	DR 232/09	DR EXECUTION	JAGDISH CHANDER	VIJAY KUMAR KUSHWANI	SH KULDEEP NARAYAN, LD ACJ/ARC	12.12.2009	10/2009/EXE.	19	ALLOWED
85		SOUTH	DR 112/09	DR EXECUTION	VIJAY INDER KUMAR SHARMA	RAVI VERMA	SH KULDEEP NARAYAN, LD ACJ/ARC	12.12.2009	11/2009/EXE.	22	ALLOWED
86		SOUTH	DR. 178/09	DR EXECUTION	RAM AVTAR	PREM NARAIN	SH KULDEEP NARAYAN, LD ACJ/ARC	12.12.2009	12/2009/EXE.	19	ALLOWED
87		SOUTH	DR. 183/09	DR EXECUTION	MAUJI RAM	SUSHIL KUMAR	SH KULDEEP NARAYAN, LD ACJ/ARC	04.12.2009	13/2009/EXE.	22	ALLOWED
88		SOUTH	DR. 197/09	DR EXECUTION	RATISH MAURYA	KRISHAN KUKREJA	SH KULDEEP NARAYAN, LD ACJ/ARC	03.12.2009	14/2009/EXE.	16	DID
89		SOUTH	DR 45/09	DR EXECUTION	NARAIN DASS	PARTAP SINGH VERMA	SH KULDEEP NARAYAN, LD ACJ/ARC	04.12.2009	15/2009/EXE.	29	ALLOWED
90		SOUTH	DR 203/09	DR EXECUTION	MOHAN LAL	OM PRAKASH	SH KULDEEP NARAYAN, LD ACJ/ARC	04.12.2009	16/2009/EXE.	11	DNP
91		SOUTH	45/09	EXECUTION	CITI FINANCIAL CONSUMER FINANCE INDIA	PREM DAS TANWAR	SH KULDEEP NARAYAN, LD ACJ/ARC	04.12.2009	17/2009/EXE.	37	T/C
92		SOUTH	011/09	EXECUTION	CITI FINANCIAL CONSUMER FINANCE INDIA	PRAKASH ASHWANI	SH KULDEEP NARAYAN, LD ACJ/ARC	04.12.2009	18/2009/EXE.	37	T/C
93		SOUTH	46/09	EXECUTION	CITI FINANCIAL CONSUMER FINANCE INDIA	RADHA	SH KULDEEP NARAYAN, LD ACJ/ARC	04.12.2009	19/2009/EXE.	34	T/C
94		SOUTH	71/09	EXECUTION	CITI FINANCIAL CONSUMER FINANCE INDIA	DAVENDRA KUMAR NIRWAN	SH KULDEEP NARAYAN, LD ACJ/ARC	04.12.2009	20/2009/EXE.	30	T/C
95		SOUTH	008/09	EXECUTION	SATINDER KAUR	K.L. RAJGARHIA	SH KULDEEP NARAYAN, LD ACJ/ARC	12.12.2009	21/2009/EXE.	85	SATISFIED
96		SOUTH	001/09	EXECUTION	ABDUL SALAM	NOOR AHMED	SH KULDEEP NARAYAN, LD ACJ/ARC	12.12.2009	22/2009/EXE.	331	DAW
97		SOUTH	DR 36/08	DR EXECUTION	UMA KANT	RAO TEJPAL	SH KULDEEP NARAYAN, LD ACJ/ARC	05.12.2009	23/2009/EXE.	33	ALLOWED
98		SOUTH	58/09	EXECUTION	MADHU SIKRI	SAMPADA TYAGI	MS. RAVINDER BEDI JSCC/ASCJ	23.12.2009	24/2009/EXE.	38	SETTLED
99		SOUTH	019/08	EXECUTION	YASH RANI KOHLI	UNION OF INDIA	MS. RAVINDER BEDI JSCC/ASCJ	21.12.2009	25/2009/EXE.	52	SET ASIDE
100		SOUTH	104/09	EXECUTION	BAJAJ AUTO FINANCE	MANISH DAGAR	MS. RAVINDER BEDI JSCC/ASCJ	18.12.2009	26/2009/EXE.	38	SATISFIED
101		SOUTH	66/09	EXECUTION	TRUE LINK FINANCE LTD	CHIRANJI LAL	MS. RAVINDER BEDI JSCC/ASCJ	09.12.2009	27/2009/EXE.	27	DAW
102		SOUTH	75/09	EXECUTION	SATESH KUMAR SIWAS	KRIPAL SINGH	MS. RAVINDER BEDI JSCC/ASCJ	01.12.2009	28/2009/EXE.	46	DID
103		SOUTH	42/09	EXECUTION	M/S GOLI FINANCE LTD	SOMVEER	MS. RAVINDER BEDI JSCC/ASCJ	22.12.2009	29/2009/EXE.	43	SATISFIED
104		SOUTH	133/09	EXECUTION	BAJAJ AUTO FINANCE	ANU DAGAR	MS. RAVINDER BEDI JSCC/ASCJ	18.12.2009	30/2009/EXE.	20	SATISFIED
105		SOUTH	61/09	EXECUTION	M/S GOLI FINANCE LTD	ROHTAS	MS. RAVINDER BEDI JSCC/ASCJ	22.12.2009	31/2009/EXE.	21	SATISFIED